

Seventeenth Loksabha

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Title: Introduction of the Prevention of Insults to National Honour (Amendment) Bill, 2020 (Amendment of Section 2).

SHRI GOPAL SHETTY (MUMBAI-NORTH): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Insults to National Honour Act, 1971.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Prevention of Insults to National Honour Act, 1971.”

The motion was adopted.

SHRI GOPAL SHETTY : Sir, I introduce the Bill.